

									SI No.	П	
Make the of small have in this data to the little of the later of the			SJODHPUR VIDYUT GOVT, OF, VITRAN NIGAM RAJASTHA LTS.	4 ESI JODHPUR	3 COST RANGE-33 GOVT. OF NOIA	2 EPFO JODPUR	Income Tax, HISAR	Department			
			RAJASTHAN	GOVT. OF RAJASTHAN	GOVT: OF INDIA	GOVT. OF INDIA	Commissioner of GOVT. OF INDIA Income Tax,	Government	Details of claimant		
		TOTAL	3-3-2022	16-02-2022	14-02-2022	11-02-2022	15-2-2022	Date of receipt	Date of Claim received		
		2.12.42.08.866	4,88,153	1,52,24,099	9,00,58,152	9,28,86,993	1,92,55,51,469	Amount Claimed	im received		
		1,99,19,54,291	4,88,153	1,52,24,099	4,97)96	5,01,92,604	1,92,55,51,469 GOVT. DUES	Amount of claim admitted			Name of th
			4,88,153 GOVT, DUES	1,52,24,099 STATUTORY DUES	4,97,966 GOVT, DUES	5,01,92,604 STATUTORY DUES	GOVT. DUES	Nature of claim	Details o		e Corporate Debtor: \
		NO	NO	NO	õ	NO	NO	Whether related party?	Details of Claims Admitted	List of operational creditors (Government dues)	Name of the Corporate Debtor: VIKAS WSP LIMITED : Date of Commencement of CIRP: 02-02-2022: History
		N/A	N/A	N/A	\$	N/A	N/A	% of voting share in CoC		ors (Government dues)	Commancement of CIRP
			N/A	N/A	NA		N/A	contingent claim	Amount of		· 02 02 2022:
		0	N/A	N/A	N A	N/A	N/A	that may be set off	Amount of any mutual dues,		st as on : 03.08.2022
							•	Verification	Amount of Claim under		-
	ال والدارات والدارات	13 22 54 575	x		8,95,60,136	4,26,94,389		admitted	Amount of claim not		The second secon
				under ESI Claim Admitted Rs. 97,60,777 is towards Contribution, Rs. 36,13,693/- is towards Interest, Rs. 18,49,029/- is towards Penalty	The state of the s	4,26,94,389 Except damages claim for full amount of PF and interest admitted	Revised claim form recived on 29 March		Remarks, if any		